

**CENTRAL ADMINISTRATIVE TRIBUNAL  
JAMMU BENCH, JAMMU**



Hearing through video conferencing

T.A.62/5633/2020 (SWP.No.1653/2014)

This the 27th day of November, 2020

**HON'BLE MR. JUSTICE L. NARASIMHA REDDY, CHAIRMAN  
HON'BLE MR. A.K. BISHNOI, MEMBER (A)**

Nisar Ahmad Qazi Age 53 years S/o Qazi Ghulam Hyder R/o Badarhama, Zowara, Shopian.

.....Applicant

(Advocate: Mr. M.S. Reshi-None)

**Versus**

1. State of J&K through Commissioner/Secretary to Government, Forest Department, Civil Secretariat, Srinagar.
2. Director, Department of Social Forestry, J&K, Srinagar.
3. Regional Director, Department of Forestry, Kashmir, Srinagar.
4. Divisional Forest Officer, Social Forestry Division, Pulwama.
5. Imtiyaz Ahmad Khan, C/o Regional Director, Department of Social Forestry, Kashmir, Srinagar.

.....Respondents

(Advocate:- Mr. Rajesh Thapa, Deputy Advocate General)

**O R D E R**  
**[O R A L]**

**Justice L. Narasimha Reddy, Chairman:**

The applicant was working as Incharge Range Officer in the Social Forestry Department of Jammu and Kashmir. Stating that his performance as Incharge of Social Forestry Range, Awantipora, was unsatisfactory, the Director, Department of Social Forestry, vide order dated 28.07.2014, attached the applicant to office of Regional Director, Department of Social Forestry, Kashmir.

2. Aggrieved by the same, the applicant filed SWP No. 1653 of 2014 before the Hon'ble High Court of Jammu and Kashmir. An interim order was passed by the Hon'ble High Court on 05.08.2014.
3. The SWP has since been transferred to this Tribunal in view of reorganization of the State of Jammu and Kashmir and renumbered as T.A. No. 62/5633/2020.
4. Today, when the matter is taken up, Mr. Rajesh Thappa, learned Deputy Advocate General, for the Respondents, has stated that the applicant has since been posted in the urban unit of Social Forestry Department.
5. With that, the grievance of the applicant stands redressed.

6. The TA is accordingly dismissed as infructuous. There shall be no order as to costs.

**(A.K. BISHNOI)  
MEMBER (A)**

**Dsn**

**(JUSTICE L. NARASIMHA REDDY)  
CHAIRMAN**